NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
•	CA(CAA)/No. 10/BB/2017	Admi-ssion	391-394	PepperII & Fuchs Factory Automation Pvt Ltd

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SAJIP TOHN Adwick to Applican

Heard counsel for petitioner. Counsel for petitioner filed synopsis along with meeting schedule by mentioning the name of Chairman and also scrutiniser.

For orders, posted to 31.03.2017.

MEMBER (J)

MEMBER (T)